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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/01022/2018**

**Monday, this the 8<sup>th</sup> day of July, 2019**

**C O R A M :**

**HON'BLE Dr.K.B.SURESH, JUDICIAL MEMBER**

K.M.Vijayaraghavan,  
S/o.C.V.Madhava Menon,  
Retreat, Kalalayam Road,  
Ottappalam, Palakkad District – 679 101. ....Applicant

**(By Advocate Mr.V.B.Ramanunni Menon)**

**v e r s u s**

1. Indian Council of Agricultural Research (ICAR),  
Krishi Bhavan, New Delhi – 110 001  
represented by its Director General.
2. The Secretary,  
Indian Council of Agricultural Research (ICAR),  
Krishi Bhavan, New Delhi – 110 001.
3. The Director (Personnel),  
Indian Council of Agricultural Research (ICAR),  
Krishi Bhavan, New Delhi – 110 001.
4. The Director,  
Indian Agricultural Research Institute (IARI),  
New Delhi – 110 012. ....Respondents

**(By Advocate Mr.P.Santhosh Kumar)**

This application having been heard on 8<sup>th</sup> July 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

Learned counsel for the applicant submits that following Annexure A-7 order of this Tribunal dated 28.8.2017, the applicant had sent a representation and is still pending with the respondents. But apparently learned counsel for

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the respondents submits that such a representation has not been received by them. Therefore, there will be a conditional order. If such a representation has been sent and the applicant is able to prove the same to the satisfaction of the respondents that it had been sent, then the respondents are directed to consider the aforesaid representation and take an appropriate decision in accordance with law within a period of two weeks from the date of receipt of a copy of this order, otherwise the matter will be deemed as closed.

2. The O.A stands disposed of accordingly. No costs.

(Dated this the 8<sup>th</sup> day of July 2019)

**Dr.K.B.SURESH  
JUDICIAL MEMBER**

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**List of Annexures in O.A.No.180/01022/2018**

1. **Annexure A-1** – A copy of the appointment order dated 21.1.1969 issued by the 1<sup>st</sup> respondent.
2. **Annexure A-2** – A copy of the order dated 27.8.1982.
3. **Annexure A-3** – A copy of the order dated 11.8.1982 issued by the 1<sup>st</sup> respondent.
4. **Annexure A-4** – A copy of the office order dated 13.1.1988.
5. **Annexure A-5** – A copy of the order dated 10.8.1994.
6. **Annexure A-6** – A copy of the order dated 13.10.1999.
7. **Annexure A-7** – A copy of the order dated 28.8.2017 of this Hon'ble Tribunal in O.A.No.724/2017.

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